

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-205/2013/3035/A

From :- Smti. Pronita Morang,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dhrupad Kashyap Das,
Member, MACT,
Dhubri.

Dated Guwahati the 15th May, 2025.

Sub:- **Station leave.**

Ref:- Your letter No. MACT/ESSTT./DHU/02/2025/1166, dtd. 05.05.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 09.05.2025 till the morning of 13.05.2025.** The District & Sessions Judge, Dhubri, and in his absence, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-205/2013/ 3036-3037 /A, dated 15.5.2025

Copy forwarded for information to:

1. The District & Sessions Judge, Dhubri.
2. The Project Manager, Gauhati High Court.

@
15.05.25

JT. REGISTRAR (VIGILANCE)

[Signature]